

JULY 23, 1997

251 *Written Answers***Vacancies of Assistant Engineers in CPWD**

176. DR. A.K. PATEL: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the C.P.W.D. 50% of vacancies of Assistant Engineer are fill up through Limited Departmental Competitive Examination (L.D.C.E.) among the Junior Engineers having minimum four year services;

(b) if so, the number of vacancies at present both Civil and Electrical in the post of Assistant Engineer from Exam quota;

(c) the steps taken/proposed to be taken by the Government to fill up all the above vacancies by conducting L.D.C.E. in the current year; and

(d) the reasons for not conducting the above said examination after 1992?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) Yes, Sir.

(b) and (c) The number of vacancies falling to the quota for Limited Departmental Competitive Examination are 364 of Assistant Engineer (Civil) and 62 Assistant Engineers (Elt.). A requisition has been sent to the UPSC on 15.7.97 for holding the examination for filling up all these vacancies.

(d) The examination has not been conducted by the UPSC since 1992 as the Commission had advised amendment of recruitment rules of the post of Assistant Engineer before holding the next examination. The amendments to recruitment rules have since been finalised and notified on 21.6.97.

Out of Turn Allotment

177. SHRI I.D. SWAMI: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the DDA had allotted flats on out of turn basis on the ground "not having a house in Delhi";

(b) if so, the details thereof;

(c) whether the requests of other applicants seeking out of turn allotment of DDA flats on the same ground were rejected;

(d) if so, the reasons therefor;

(e) whether the Government propose to enquire into the matter and to bring to book the officials responsible for discriminatory actions; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) The DDA has reported that no DDA flat has been allotted on out-of-turn basis on the ground "Not having a house in Delhi" during the last five years.

Out of turn allotment of DDA flats is made by the Empowered Committee constituted by the Ministry of Urban Development since May, 1992, comprising Hon'ble Minister of Urban Affairs & Employment as Chairman and Hon'ble Minister of Urban Affairs & Employment as Chairman and Hon'ble Lt. Governor, Delhi, as member. Complete guidelines for out to turn allotment has been issued by Government of India in January, 1993, which has been revised in 1997.

(b) to (f) Does not arise.

[Translation]

Infrastructural Facilities

178. SHRI JAI PRAKASH AGARWAL: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the details of the progress made so far in allotment of alternative plots in industrial areas to the industries affected by the order of shifting under Delhi Master Plan 2001;

(b) whether infrastructural facilities like water, electricity and transportation etc. has been provided;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the details of suggestions/memorandums received by the Union Government/DDA in regard to providing infrastructural facilities and allotment of land in alternate industrial areas to the small scale industries and factories functioning in non-industrial areas;

(e) the action taken/to be taken by the Government thereon; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) to (f) The information is being collected and will be laid on the Table of the Sabha.

[English]

ISI Activities in Nepal

179. SHRI MOHAN RAWALE:

SHRI MURLI MANOHAR JOSHI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that Inter-Services Intelligence (ISI) of Pakistan has built bases in several border towns of Nepal taking advantage of the extremely porous border with India;

(b) whether the Prime Minister visited Nepal in the first week of June, 1997 and conveyed India's concern over the activities of Pakistani under-cover agents along the border districts of Nepal; and